(b) the quantum of financial assistance given by the Central Government for this purpose?

THE MINISTER OF STATE NTHE **MINISTRY** OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b) The Hill Area Development Programme is in operation in 8 hill districts of Almora, Dehradun, Tehri Garhwal, Pauri Garhwal, Nainital, Chamoli, Pithora-garh and Uttar Kashi. In order to supplement the efforts of the State Government, special Central assistance is being provided in there hill districts to develop various sectors such as agriculture, rural development, irrigation and flood control, energy etc. and Financial physical progress achieved is enclosed at annexure I and respectively. [See Appendix CXXXLX, Annexure No. 95 and 96.] The allocation of special Central assistance under the Hill Area Development Programme to the State for U'.P. hili areas i, given in a [See Annexure-III. Appendix CXXXTX, Annexure No. 97].

## Communities enlisted on SC/ST

1666. SHRI GANESHWAR KUSUM: Will the Minister oi WELFARE be pleased to stati

- (a) the number of communities in different States which are enlisted as Scheduled Tribes, and Scheduled
- (b) the population of each of these communities according to the last census: and
- (c) the details of schemes proposed to be implemented for the welfare of these communities?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRDHAR GO-MANGO) : (a) The complete list of Scheduled Caste\* and Scheduled Tribes is given in the Manual of Election Law, 9th Edition published i by the Ministry of Law and Justice, Department of Legal Affairs which is a priced publication.

to Questions

- (b) The Census Commissioner has not so far released the popula tion of each of the Scheduled Caste and Scheduled Tribe communities based on 1981 census.
- (c) The schemes in various sec tors of development are implemen ted for Scheduled Castes/Scheduled Tribes as a whole and as such the schemes are not formulated on com munity-wise basis. The information regarding different schemes being undertaken for the welfare of Sche duled Castes/Scheduled Tribes is given in the Annual Report of the Ministry of Welfare for the year 1985-86, a copy of which has already been placed in both the Houses of Parliament during the budget Ses sion.

## Amormt Earmarked for Tribal Sob-Plan

**GANESHWAR** 1667. SHRI KUSUM Will the Minister of WELFARE be pleased to state the amount earmarked for implementing schemes under the tribal sub-plan in the Seventh Five Year Plan period and what amount is proposed to be spent on the tribal sub-plan in Orissa during the same period?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRDHAR GOMANGO): The estimated funds for the Tribal Sub-Plan in the Seventh Five Year Plan arc :-

> Rs. in crores

- (i) Flow from St«e Plan to Tribal Sub-Plan
- 6370-89
- (ii) Special Central Assistance....
- (iii) Centrally Sponsored Schemes for Scheduled Tribes. 1455' 69